NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

26. Company Appeal/2/2024 In C.P. (IB)/4260(MB)2018

CORAM:
SHRI ANIL RAJ CHELLAN **SHRI KULDIP KUMAR KAREER**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.04.2024

NAME OF THE PARTIES: **Brihan Mumbai Electric Supply & Transport Undertaking Vs. Mr Ashok Kumar Goleccha**
IN THE MATTER OF
Union Bank of India
V/s
Spark Green Energy (Satara) Ltd

Section: 7, 42 of Insolvency and Bankruptcy Code, 2016

ORDER

Company Appeal No. 2/2024:- Adv. Pulkit Sharma a/w Adv. Suhail M. appeared for the Appellant. Pleadings are completed. List the Company Appeal No. 2/2024 on **11.06.2024** for final hearing.

Sd/- **Sd/-**
ANIL RAJ CHELLAN **KULDIP KUMAR KAREER**
Member (Technical) **Member (Judicial)**
05.04.2024
Sushil